

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.590/2014 in O.A. No.1053/2013

Monday, this the 25th day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dinesh Kumar Kaushik
Training Officer, Directorate General Training
Ministry of Skill Development
r/o 285/18, Hira Nagar, Khandsa Road
Gurgaon (Haryana)

(Nemo)

...Applicant

Versus

1. Shri Sunil Arora
Secretary
Ministry of Skill Development & Entrepreneurship
2nd Floor Annexe Building Shivaji Stadium
Shaheed Bhaga Singh Marg, Connaught Place
New Delhi
2. Shri Rajesh Agrawal
Joint Secretary
Ministry of Skill Development & Entrepreneurship
2nd Floor Annexe Building Shivaji Stadium
Shaheed Bhaga Singh Marg, Connaught Place
New Delhi

...Respondents

(Mr. Subhash Gosain, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondents have not implemented the order dated 31.07.2014 passed by this Tribunal in O.A. No.1053/2013. On 19.05.2017, it was represented before this Tribunal that W.P. (C) No.8065/2015 filed against the

order passed in O.A. No.1053/2013 is pending before the Hon'ble Delhi High Court. Therefore, the contempt case was adjourned *sine die*, giving liberty to the applicant to move the Tribunal as and when the W.P. is decided.

2. Today, we are informed by learned counsel for respondents that the adjudication on the W.P. is in progress and it is next listed on 02.04.2019. We are of the view that the contempt case need not be kept pending for long, and the applicant can work out his remedies depending on the outcome of the W.P.

3. We, therefore, close the contempt case directing that it shall be open to the applicant to work out his remedies in terms of the adjudication, which the Hon'ble High Court may hand out in W.P. (C) No.8065/2015.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 25, 2019
/sunil/